

**Defective Case Register from 2025-01-21 to 2025-01-21**

| Sl.NO. | Filing No          | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R.  |
|--------|--------------------|----------------------------------|-------------------|--|
| 1      | D-WP(C)/2500/2025  | MADHAB LAL AGARWAL               | 2025-01-21        | .Receipt Showing Serv.copy To ct not Filed.  |
| 2      | D-BLAPL/2151/2025  | SARAT KUMAR JENA                 | 2025-01-21        | 14-NOT PROPERLY INDEXED.<br>1. Index not properly page marked.Undertaking for Hindi annexure not mentioned. 2..Petition not correctly addressed to Honorable Court   |
| 3      | D-ABLAPL/2199/2025 | PRAKASH CHANDRA DASH             | 2025-01-21        | 1.F.I.R.No.22 dated 15.01.2025 under Annexure-1 does not tally with prayer of the petition.  |
| 4      | D-ABLAPL/1980/2025 | ADHIRAJ MOHANTY                  | 2025-01-21        | 1..Petition not correctly addressed to Honorable Court<br>2.Page 13 not partial neat.  |
| 5      | D-WP(C)/2423/2025  | UMAKANT SAHOO                    | 2025-01-21        | 1. Page 14 is not available in the Petition. 2, Annexure-3 and 6 are not attested. 3..Petition not correctly addressed to Honorable Court  |
| 6      | D-WP(C)/2486/2025  | BIKRAM KISHORE NAYAK             | 2025-01-21        | 1.Petition not correctly addressed to Honorable Court 2. Page 15 not neat.   |
| 7      | D-CMP/2462/2025    | PRAJNA SARITA MOHANTY            | 2025-01-21        | 3-AUTHENTICATION FEE IS DEFICIENT.<br>Pages No-34 and 36 not available.  |
| 8      | D-WP(C)/2385/2025  | JANAKI KANTA MAHAPATRA           | 2025-01-21        | 1.Page-19 not legible.2 Page-41 not available.3 Page-42 repeated twice.  |
| 9      | D-CRLMC/1988/2025  | SOUBHAGYA KUMAR DASH             | 2025-01-21        | 1. Subject code not correctly furnished in index page.   |
| 10     | D-ABLAPL/2135/2025 | PRASANTA KUMAR NANDA             | 2025-01-21        | Petition not correctly addressed to Honorable Court.   |
| 11     | D-BLAPL/2069/2025  | SUSANTA KUMAR BARAL              | 2025-01-21        | Name of trial court not tally with rejection order.  |
| 12     | D-BLAPL/2024/2025  | RAMESH CHANDRA MAHARANA          | 2025-01-21        | .Petition not correctly addressed to Honorable Court   |
| 13     | D-WA/2359/2025     | SIDHESWAR MALLIK                 | 2025-01-21        | 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid   |
| 14     | D-WP(C)/2063/2025  | ARUN KUMAR PATRA                 | 2025-01-21        | Date of annex.7 mentioned in the index not tally to annex.7 as annexed.  |
| 15     | D-BLAPL/2138/2025  | BIKRAM CHANDRA GHADEI            | 2025-01-21        | 20-VERNACULAR CERTIFICATE NOT FURNISHED.   |
| 16     | D-ABLAPL/2174/2025 | ARIJEET MISHRA                   | 2025-01-21        | Petition not correctly addressed to Honorable Court.   |
| 17     | D-WP(C)/838/2025   | RAMAKANTA DAS                    | 2025-01-21        | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>Page No 15 19 is not neat.   |
| 18     | D-WP(C)/2420/2025  | ALOK KUMAR MOHAPATRA             | 2025-01-21        | 1.I.A. is not correctly addressed to Honorable court.2.Paragraphs of writ petition and I.A. not correctly numbered.3.The name of opp.parties not correctly furnished in Index,Synopsis,date charts and affidavit of writ petition and I.A.4.Legible copy of page |

|    |                    |                        |            |   |
|----|--------------------|------------------------|------------|---|
|    |                    |                        |            | No.13 to be filed.5.Annexure marking of representation in prayer portion of writ petition appears to be wrong<br>6.Petition not correctly addressed to Honorable Court  |
| 19 | D-ABLAPL/2109/2025 | TUKUNA KUMAR MISHRA    | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>1.Signature of the deponent on affidavit does not tally with cause title.2.Signature of the petitioner on V.nama does not tally with cause title. 3..Petition not correctly addressed to Honorable Court   |
| 20 | D-BLAPL/2067/2025  | SATYANARAYAN MISHRA    | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>Page no -6 vide annex-1 not partial neat.Page 18 to 21 not proper arranged.  |
| 21 | D-WP(C)/2387/2025  | JANAKI KANTA MAHAPATRA | 2025-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1.Annexure-2 is not correctly page marked.2.The mobile numbers of all the counsel in vakaltnama not furnished.3. The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished   |
| 22 | D-CRLMC/1951/2025  | RAMANI KANTA PATTANAİK | 2025-01-21 | 1. Age of the petitioner in cause title not tally with affidavit. 2. Page no. 26 not filed.   |
| 23 | D-BLAPL/2023/2025  | JNYANANANDA PANDA      | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 24 | D-BLAPL/2076/2025  | SURYAKANTA DWIBEDI     | 2025-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>8-CAUSE TITLE NOT IN ORDER.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. Year of the BLAPL. No. 1167/2027 in ref. certificate not tally with FIR details. 2.Address to the HONble court not proper. 3. page nos. 10 to 15 and 34 are not partially legible.4. Except filing counsel, other counsels are not furnished full name in V.nama. |
| 25 | D-WP(C)/2479/2025  | LALATENDU SAMANTARAY   | 2025-01-21 | 1. Page No 107 108 109 110 121 122 123 124 125 126 127 128 129 134 137 138 140 141 143 are not neat<br>2..Petition not correctly addressed to Honorable Court   |
| 26 | D-CMP/2481/2025    | PRATAP CHANDRA MISHRA  | 2025-01-21 | This may be regd. as RSA.   |
| 27 | D-BLAPL/2034/2025  | MANAS KUMAR CHAND      | 2025-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br><br>1.High Court Logo of Rs. 50/- not paid   |
| 28 | D-CRLA/2070/2025   | SUSANTA KUMAR BARAL    | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>1. Period of Delay 22 Days   |
| 29 | D-CRLREV/1942/2025 | RADHARAMAN DAS NAYAK   | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |

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|    |                    |                         |            | 1.C .copy of judgement not filed but xerox attested copy filed under annexure -1   |
| 30 | D-ABLAPL/1992/2025 | JAGABANDHU SAHU         | 2025-01-21 | C.T number wrongly mentioned in the para-3.  |
| 31 | D-ABLAPL/2082/2025 | BIJAY KUMAR BEHERA      | 2025-01-21 | .Petition not correctly addressed to Honorable Court   |
| 32 | D-CONTC/2472/2025  | ADV.                    | 2025-01-21 | NOT PROPERLY ADDRESS TO THE HONBLE COURT   |
| 33 | D-CMAPL/2076/2025  | ADV.                    | 2025-01-21 | 1. Period of Delay 728 days 2.C.copy of dismissal order not filed  |
| 34 | D-WA/2592/2025     | LALATENDU SAMANTARAY    | 2025-01-21 | 1. Period of Delay 02 days 2. Address not properly furnished   |
| 35 | D-RVWPET/2135/2025 | ADV.                    | 2025-01-21 | Place it after filing of C.copy of impugned order  |
| 36 | D-CRLA/1928/2025   | SUJAY SHANKER SINGHDEO  | 2025-01-21 | 1.Appellant executed differently and date of execution not given 2. Cause Title Not correctly addressed. 3. Provision of Law not given in IA no.242/25. 4. IAs. are not page marked. 5. Name of victim be not disclosed. 6.Declaration is incorrect in stating that the declarant is petitioner. |
| 37 | D-WP(C)/2413/2025  | DURGESH NARAYAN RATH    | 2025-01-21 | 30-OTHER DEFECT (IF ANY)<br>Legible copy of page-31 to be filed.   |
| 38 | D-CRLMP/1752/2025  | RAKESH KUMAR MALLICK    | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>provision of Law not correctly furnished  |
| 39 | D-ABLAPL/2170/2025 | DIBYAJYOTI SAHOO        | 2025-01-21 | 1. Paragraph no. not correctly furnished in the petition.<br>2..Petition not correctly addressed to Honorable Court  |
| 40 | D-CRLMC/2038/2025  | AKSHAYA KUMAR SAHOO     | 2025-01-21 | 1.Petition not correctly addressed to Honorable Court 2. Annexure -1 not properly page marked.   |
| 41 | D-ABLAPL/2185/2025 | SONALI ROUT             | 2025-01-21 | 1. Page no.9 not neat and legible.   |
| 42 | D-CRLMC/2049/2025  | RABI NARAYAN MOHANTY    | 2025-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 43 | D-BLAPL/2108/2025  | SURYAKANTA DASMOHAPATRA | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>.Petition not correctly addressed to Honorable Court  |
| 44 | D-BLAPL/2250/2025  | SURYAKANTA DWIBEDI      | 2025-01-21 | Petition not correctly addressed to Honorable Court.   |
| 45 | D-ABLAPL/2144/2025 | RONIT GHOSH             | 2025-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |
| 46 | D-ABLAPL/2087/2025 | PANCHANAN PANIGRAHI     | 2025-01-21 | 1. Page no.6 not neat. 2..Petition not correctly addressed to Honorable Court  |
| 47 | D-BLAPL/2021/2025  | JNYANANANDA PANDA       | 2025-01-21 | 1.Annexure -1 wrongly reflected in petition and page no.7. 2.Petition not correctly addressed to Honorable Court   |
| 48 | D-CRLREV/2015/2025 | JAJATI KISHORE MOHANTY  | 2025-01-21 | Good ground certificate not given(ii)May be regd. as CRLLP   |
| 49 | D-WP(C)/2640/2025  | SOUBHAGYA SWAIN         | 2025-01-21 | cause Title not properly addressed   |

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| 50 | D-ABLAPL/1825/2025  | SURESH KUMAR PANDA    | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>Age of petitioner no. 3 not mentioned in cause title.  |
| 51 | D-ABLAPL/2006/2025  | SANJIT MISHRA         | 2025-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>Signature of the Executant NO-5 not tally with v.nama and cause title.   |
| 52 | D-BLAPL/2086/2025   | SURYAKANTA DWIBEDI    | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 53 | D-BLAPL/2073/2025   | SATYANARAYAN MISHRA   | 2025-01-21 | P.S. and G.R. Nos. are not correct in para 1 3 and 10 of petition.  |
| 54 | D-ABLAPL/2128/2025  | SANGRAM KESHARI ROUT  | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 55 | D-CRLMC/2100/2025   | SURYAKANTA DASH       | 2025-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  |
| 56 | D-ABLAPL/2003/2025  | CHITTA RANJAN SAHU    | 2025-01-21 | 1.P.S case no.mentioned in the synopsis not tally to FIR. 2..Petition not correctly addressed to Honorable Court  |
| 57 | D-ABLAPL/2121/2025  | DOLAGOBINDA MOHAPATRA | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Page 9 not legible.Date of executants not furnished in V.Nama.   |
| 58 | D-RSA/2498/2025     | SURAJ MOHANTY         | 2025-01-21 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  |
| 59 | D-BLAPL/2010/2025   | MANORANJAN PADHY      | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Page 47 to 50 not neat.Page 37 and 43 not marked.  |
| 60 | D-CONTC/2518/2025   | ADV.                  | 2025-01-21 | NOT PROPERLY ADDRESS TO THE HONBLE COURT  |
| 61 | D-RVWPET/54736/2024 | JAYDEEP PAL           | 2025-01-21 | 1. Period of Delay 72 days 2. Petitioners are not parties in the WPC (b) Provision of Law not correctly furnished   |
| 62 | D-WP(C)/2509/2025   | ARUN KUMAR PATRA      | 2025-01-21 | Rule 8 of OHCPI Rules not complied,the Advocate Notice dated 7/12/2024 under annexure 6 which is impugned not exceed the stipulated time limit.   |
| 63 | D-BLAPL/2168/2025   | DEEPAK RANJAN PARIDA  | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>.Petition not correctly addressed to Honorable Court   |
| 64 | D-RSA/55162/2024    | PRATAP KESHARI DEO    | 2025-01-21 | 1.Date mentioned in Annexure-1 and 2 does not tally with both the Index.2.The Date of judgment of ADJ be corrected and Annexures be properly marked.3.The Valuation and C.Fee Payable be furnished in the Appeal Memo. Put up for further S.R after rectification |
| 65 | D-BLAPL/2059/2025   | JENAMANI JEEBAN JYOTI | 2025-01-21 | 30-OTHER DEFECT (IF ANY)<br>1. S.T. case No.268 of 20222 of the Addl. Dist. Judge, Nayagarh has not mentioned in the Cause Title.   |

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|----|--------------------|------------------------------|------------|---|
| 66 | D-WP(C)/2676/2025  | SURYAKANTA DWIBEDI           | 2025-01-21 | .Subject Code Not Furnished .   |
| 67 | D-WP(C)/2587/2025  | SANJIB MOHANTY               | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |
| 68 | D-BLAPL/2155/2025  | BINAYA BHUSAN ROUTRAY        | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Page no. 10 not neat.  |
| 69 | D-WP(C)/2483/2025  | ITISHREE TRIPATHY            | 2025-01-21 | 1.Receipt Showing Serv.copy To ct not Filed. 2.Petition not correctly addressed to Honorable Court  |
| 70 | D-MATA/2443/2025   | RAJESH KUMAR MAHAPATRA       | 2025-01-21 | This may be registered as RPFAM.  |
| 71 | D-WA/2585/2025     | LALATENDU SAMANTARAY         | 2025-01-21 | 1. Period of Delay 02 days 2.Address not properly furnished   |
| 72 | D-WP(C)/2574/2025  | BIJAY KUMAR BEHERA           | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 73 | D-WP(C)/2428/2025  | ALOK KUMAR MOHAPATRA         | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 74 | D-ABLAPL/2014/2025 | KHUSBU PANIGRAHI             | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 75 | D-ABLAPL/2099/2025 | ANUPAM DASH                  | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>Occupation not mentioned in the affidavit.  |
| 76 | D-BLAPL/2104/2025  | AMIT KUMAR SAHU              | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 77 | D-CRLMP/1759/2025  | HIMANSHU SEKHAR MISHRA       | 2025-01-21 | Provision of law to be corrected after conversion. A.Fee of Rs 11/- to be paid..  |
| 78 | D-RSA/2470/2025    | RAMAKANTA MOHANTY, (SR.ADV.) | 2025-01-21 | 1.Court Fee Rs.311/- Payable Not Paid   |
| 79 | D-BLAPL/2007/2025  | DHANANJAYA NAYAK             | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Honble Court not tally with rejection order and cause title.Page 9 not Partial neat.Page marking not proper.   |
| 80 | D-WP(C)/2557/2025  | SANJAY KUMAR PATTANAIK       | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 81 | D-WP(C)/2137/2025  |                              | 2025-01-21 | 1.Original copy of annex-1 not filed.2.Petitioner name not furnished in capital letter.3.Rs.29/- notary fees not furnished in affidavit.3.Paragraph serial no. in affidavit declaration not furnished.4.Page no.3 to 6 of the writ petition are not attested by the petitioner. |
| 82 | D-BLAPL/2107/2025  | SURYAKANTA DASMOHAPATRA      | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>Petition not correctly addressed to Honorable Court  |
| 83 | D-BLAPL/1531/2025  | SANTOSHI BEHERA              | 2025-01-21 | 1. GR case no. not tally with rejection order in cause title. 2..Name Of The Filing Advocate Not In Capital Letters In The application  |
| 84 | D-BLAPL/2064/2025  | UMAKANTA MOHPATRO            | 2025-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>30-OTHER DEFECT (IF ANY)  |

|     |                    |                        |            |   |
|-----|--------------------|------------------------|------------|---|
|     |                    |                        |            | 1. At page Nos. 9 13 15 and 54 Annexures -1 to 4 are not exhibited.   |
| 85  | D-BLAPL/2008/2025  | ABHINANDAN PRADHAN     | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Page 24 25 and 33 not legible.   |
| 86  | D-WP(C)/2408/2025  | DURGESH NARAYAN RATH   | 2025-01-21 | 30-OTHER DEFECT (IF ANY)<br>1.Legible copy of page Nos.63 and 64 to be filed.<br>2.Some of the petitioners have signed the vakaltnama vide separate sheets which is not accepted and signed by the counsel. |
| 87  | D-WA/2594/2025     | LALATENDU SAMANTARAY   | 2025-01-21 | 1.Period of Delay 02 days delay 2.Address not properly furnished  |
| 88  | D-BLAPL/2134/2025  | ANUPAM DASH            | 2025-01-21 | C.T. no. in FIR not tally with rejection order.   |
| 89  | D-BLAPL/2088/2025  | PANCHANAN PANIGRAHI    | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>1.Page nos.1 and 2 not marked on the file. 2.Petition not correctly addressed to Honorable Court   |
| 90  | D-WP(C)/2596/2025  | ARPIT SIKDAR           | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 91  | D-WP(C)/2501/2025  | BINAYAK MOHAPATRA      | 2025-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>1.Opp.part no.1 not properly described in the cause title. 2..Petition not correctly addressed to Honorable Court                             |
| 92  | D-ABLAPL/2032/2025 | ARUN KUMAR BEHERA      | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 93  | D-WP(C)/54381/2024 | HEMANTA KUMAR MOHANTA  | 2025-01-21 | Age of the ops. 3 to 18 not furnished . 2..Subject Code Not Furnished .   |
| 94  | D-WP(C)/2579/2025  | NAYANA BIHARI DAS      | 2025-01-21 | 1.Annexure-2 written in the Index is illegible. 2.Page 55 is not available in the petition 3..Petition not correctly addressed to Honorable Court   |
| 95  | D-ABLAPL/2083/2025 | PANCHANAN PANIGRAHI    | 2025-01-21 | 1.Petition not correctly addressed to Honorable Court<br>2.Paragraph no. not correctly furnished in the petition.   |
| 96  | D-CRLMC/2040/2025  | BISWABHUSAN DAS        | 2025-01-21 | 1. Authentication fee Rs.2.20/- to be paid. 2.Petition not correctly addressed to Honorable Court   |
| 97  | D-WP(C)/2445/2025  | DILIP KUMAR SAHU       | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 98  | D-WP(C)/2448/2025  | RAMESH CHANDRA JENA    | 2025-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>.Petition not correctly addressed to Honorable Court  |
| 99  | D-BLAPL/2097/2025  | PRASANTA KUMAR ROUTRAY | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 100 | D-MACA/2455/2025   | PRASANTA KUMAR MAHALI  | 2025-01-21 | correct nomenclature is WP(C) in view of section -173(2) of the M.V(Amendment) Act 2019 (32 of 2019)  |
| 101 | D-ABLAPL/2137/2025 | ANSHUMAN PANDA         | 2025-01-21 | 30-OTHER DEFECT (IF ANY)  |

|     |                        |                             |            |   |
|-----|------------------------|-----------------------------|------------|---|
|     |                        |                             |            | 1. Petition not correctly addressed to Honorable Court.<br>2. CT case no. wrong in para -2.   |
| 102 | D-CRLA/2120/2025       | PRAVASH<br>CHANDRA JENA     | 2025-01-21 | 1.Cause Title Not correctly addressed.  |
| 103 | D-<br>ABLAPL/2013/2025 | RAJESH RANJAN<br>SAHOO      | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br><br>1. Page 14 and 15 not legible.Nomenclature not furnished in V>Nama. 2..Petition not correctly addressed to Honorable Court |
| 104 | D-WP(C)/2495/2025      | PRADEEP KUMAR<br>DAS        | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 105 | D-CRLMC/1993/2025      | RAKESH BEHERA               | 2025-01-21 | 17-REFERENCE CERTIFICATE NOT FURNISHED.   |
| 106 | D-<br>ABLAPL/1984/2025 | MANOJ KUMAR<br>PANDA        | 2025-01-21 | 1.Page 9 not partial neat. 2..Petition not correctly addressed to Honorable Court   |
| 107 | D-CONTC/1953/2025      | ADV.                        | 2025-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 108 | D-BLAPL/2095/2025      | SOUGAT DASH                 | 2025-01-21 | 1. As per standing order No.03 dated 09.07.2024,the name of informant/Victim shall not be reflected in the petition   |
| 109 | D-<br>ABLAPL/2085/2025 | SATYA NARAYAN<br>MISHRA 4   | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 110 | D-CMAPL/2602/2025      | ADV.                        | 2025-01-21 | 1. C.COPY OF DISMISSAL ORDER NOT FILED  |
| 111 | D-CONTC/350/2025       | ADV.                        | 2025-01-21 | 1. Period of Delay 305 days   |
| 112 | D-WP(C)/2534/2025      | SUDEEP KUMAR<br>SARANGI     | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 113 | D-<br>ABLAPL/2063/2025 | SUDEEP KUMAR<br>SARANGI     | 2025-01-21 | 8-CAUSE TITLE NOT IN ORDER.<br><br>Address to the Honble court not proper and annex.1 not reflect in the petition.  |
| 114 | D-MACA/2476/2025       | SUBRAT<br>SATPATHY          | 2025-01-21 | 16-PETITION/APPEAL NOT IN TIME<br><br>1.Period of Delay 18 days 2.statutory deposit not made.   |
| 115 | D-CRLMC/2043/2025      | BIKRAM<br>CHANDRA<br>GHADEI | 2025-01-21 | 1. Synopsis page repeated twice. 2.Petition not correctly addressed to Honorable Court  |
| 116 | D-BLAPL/2148/2025      | SARAT KUMAR<br>JENA         | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 117 | D-WP(C)/2535/2025      | MANOJA KUMAR<br>KHUNTIA     | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 118 | D-MACA/2453/2025       | PRASANTA<br>KUMAR MAHALI    | 2025-01-21 | 16-PETITION/APPEAL NOT IN TIME<br><br>1.Period of Delay 63 days   |
| 119 | D-BLAPL/2058/2025      | AMIT BISWAL                 | 2025-01-21 | 1.Petition not correctly addressed to Honorable Court<br>2..Name Of The Filing Advocate Not In Capital Letters In The appeal 3.Subject Code Not Furnished .                     |
| 120 | D-WP(C)/2673/2025      | SURYAKANTA<br>DWIBEDI       | 2025-01-21 | Age of Petitioner does not tally in the cause title as well as in the Affidavit and Declaration   |
| 121 | D-CMAPL/2533/2025      | MONOMOY BASU                | 2025-01-21 | 1.C.copy of dismissal order not filed   |

|     |                    |                        |            |   |
|-----|--------------------|------------------------|------------|---|
| 122 | D-WP(C)/2320/2025  |                        | 2025-01-21 | 1.Synopsis and date charts are not alphabetically paginated.2.Serial number of opp.parties mentioned after Opp.party No.3 appears to be wrong.3.Enrollment number of the petitioner not furnished in last page of writ petition   |
| 123 | D-ABLAPL/2132/2025 | SHYAM SUNDAR TRIPATHY  | 2025-01-21 | 8-CAUSE TITLE NOT IN ORDER.<br>1. Address to the Honble court not proper. 2.S/O on the affidavit not tally with sl.2 , occupation not furnished and paragraphs of the petition not correct in declaration.3 . Except filing counsel, Other counsel are not furnished full name in v.nama. |
| 124 | D-BLAPL/2166/2025  | SUSIL KUMAR PATTNAIK   | 2025-01-21 | 1. As per rejection order in T.C.No.48 of 2023 not mentioned in the cause title.2. As per standing order no. 03 dated 09.07.2024, the name of the informant/ Victim shall not be reflected in the petition.   |
| 125 | D-ABLAPL/2119/2025 | RAJJEET ROY            | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 126 | D-BLAPL/2167/2025  | DIBYA CHARAN SWAIN     | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>1. As per index, Annexure-1 and 2 not described in the petition.   |
| 127 | D-WP(C)/2465/2025  | SISIR KUMAR PUROHIT    | 2025-01-21 | Receipt Showing Serv.copy To cg not Filed   |
| 128 | D-CMP/2517/2025    | MANOJ KUMAR PANDA      | 2025-01-21 | In Index Sl. No-3 be corrected as CMP.  |
| 129 | D-CRLLP/2053/2025  | BISWAJIT MOHAPATRA     | 2025-01-21 | Good ground certificate not furnished.  |
| 130 | D-WP(C)/2716/2025  | BIDYADHAR MANSING      | 2025-01-21 | 1.Date of eviction notice is not correctly furnished in cause title of writ petition.2.Hologram of Rs.50/ and Court fee of Rs.12/ to be affixed on vakaltnama.<br>3..Subject Code incorrectly Mentioned   |
| 131 | D-CRLMC/1979/2025  | ASUTOSH TRIPATHY       | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 132 | D-WP(C)/2568/2025  | SAMEER KUMAR DAS       | 2025-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>.1.Copy of the office order dtd 24.10.2009 mentioned in the averments-4 of the petition does not tally with the Index and under Annex-3. 2..Petition not correctly addressed to Honorable Court   |
| 133 | D-CRLMP/1918/2025  | ALOK KUMAR MOHAPATRA   | 2025-01-21 | Petition not correctly addressed to Honorable Court.  |
| 134 | D-BLAPL/2149/2025  | SURYAKANTA DWIBEDI     | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 135 | D-CRLA/319/2025    | BASUDEV MISHRA         | 2025-01-21 | Name of victim be deleted from appeal petition and I .A . Put up for further SR thereafter .  |
| 136 | D-WP(C)/2457/2025  | AJAYA KUMAR NANDA      | 2025-01-21 | 1 .D C FEE OF RS 6/ ON PETITION TO BE FILED   |
| 137 | D-WP(C)/2390/2025  | JANAKI KANTA MAHAPATRA | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED   |

|     |                     |                        |            |   |
|-----|---------------------|------------------------|------------|---|
|     |                     |                        |            | The name of the counsel in capital letters and enrollment number not furnished in last page of writ petition  |
| 138 | D-ABLAPL/1975/2025  | SAKTI PRASAD DAS       | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 139 | D-CRLMP/2046/2025   | AJIT CHANDRA MOHAPATRA | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>Petition not correctly addressed to Honorable Court.   |
| 140 | D-RSA/2563/2025     | SANJIB SWAIN           | 2025-01-21 | 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.5/- Paid. Decree Rs 5/- not Paid. (b) Appellate Court Judgement Rs.5/- Paid. Decree Rs.5/- not Paid  |
| 141 | D-RVWPET/52921/2024 | RABINDRA NATH PRUSTY   | 2025-01-21 | IA Not properly addressed   |
| 142 | D-ABLAPL/2060/2025  | ANIRUDHA DAS           | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>1.Wrong Date mentioned in Date chart.Page no. 11 not partly neat. 2..Petition not correctly addressed to Honorable Court   |
| 143 | D-WP(C)/2386/2025   | SHASHI BHUSAN JENA     | 2025-01-21 | 1.Receipt Showing Serv.copy To cg not Filed. 2. Annexure-19 is not complete   |
| 144 | D-WP(C)/2389/2025   | SHASHI BHUSAN JENA     | 2025-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br>Legible copy of page-13 to be filed   |
| 145 | D-WP(C)/2489/2025   | ASUTOSH SAHOO          | 2025-01-21 | Petition not correctly addressed to Honorable Court   |
| 146 | D-ABLAPL/2065/2025  | BRAJA MOHAN SARANGI    | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>1. Sl. no.3 of affidavit not correct.2.page no.8 not partially legible. 3. D.C.fee Rs.2/- to be paid on V.nama. |
| 147 | D-WP(C)/2425/2025   | UMAKANT SAHOO          | 2025-01-21 | Petition not correctly addressed to Honorable Court   |
| 148 | D-BLAPL/2005/2025   | SANJIT MISHRA          | 2025-01-21 | Honble Court not tally with cause title and Rejection order.  |
| 149 | D-BLAPL/1996/2025   | ANITA SAHOO            | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>Occupation not mentioned in the affidavit.  |
| 150 | D-CRLREV/1966/2025  | RAMDAS ACHARY          | 2025-01-21 | Provision of Law not correctly furnished  |
| 151 | D-ABLAPL/2084/2025  | BIJAY KUMAR BEHERA     | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>1.Page 8 not neat. 2..Petition not correctly addressed to Honorable Court  |
| 152 | D-CRLA/2106/2025    | ABHAS MOHANTY          | 2025-01-21 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |

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|-----|--------------------|----------------------|------------|---|
|     |                    |                      |            | 1.Appeal memo and IA no.252/24 not correctly addressed.   |
| 153 | D-ABLAPL/1976/2025 | SUVASHISH PATTANAIK  | 2025-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>Date not mentioned in the v.nama.  |
| 154 | D-MATA/2618/2025   | GAJENDRANATH ROUT    | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |
| 155 | D-CMP/2683/2025    | GYANALOKA MOHANTY    | 2025-01-21 | 1.Authentication Fee Is Deficient. 2.Subject Code incorrectly Mentioned 3. Authentication fees of Rs .7.70 paisa not paid on annexure -13 .   |
| 156 | D-WP(C)/2419/2025  | ALOK KUMAR MOHAPATRA | 2025-01-21 | 1.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.2.The name of opp.parties not correctly furnished in index,synopsis,date charts,vakaltnama,affidavit of writ petition and I.A.3.Paragraphs of writ petition and I.A. not correctly numbered.4.Annexure marking of the representation in prayer portion of writ petition appears to be wrong. 5..Petition not correctly addressed to Honorable Court |
| 157 | D-BLAPL/2045/2025  | MANAS KUMAR CHAND    | 2025-01-21 | Honble Court not tally with cause title and Rejection order.  |
| 158 | D-BLAPL/2147/2025  | SARAT KUMAR JENA     | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 159 | D-CRLMC/2092/2025  | BADAL KUMAR BEHERA   | 2025-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>1. Year of trial case seems to be wrong in prayer<br>2..Petition not correctly addressed to Honorable Court  |
| 160 | D-WP(C)/2427/2025  | SARADA PRASAD DASH   | 2025-01-21 | Petition not correctly addressed to Honorable Court   |
| 161 | D-BLAPL/2090/2025  | SURYAKANTA DWIBEDI   | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>.Petition not correctly addressed to Honorable Court   |
| 162 | D-MACA/2522/2025   | JAGABANDHU SAHU      | 2025-01-21 | 16-PETITION/APEAL NOT IN TIME<br>1.Period of Delay 13 days  |
| 163 | D-WP(C)/2513/2025  | BIKASH KUMAR DASH    | 2025-01-21 | Copy of ROR starts as Annexure 1 From Page No 9 in place of page No 10 in the writ petition where as Index and Book mark is correct   |
| 164 | D-ABLAPL/1987/2025 | PRAMOD KUMAR JENA    | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>1. Name of the petitioner not tally with cause title and affidavit. 2..Petition not correctly addressed to Honorable Court  |
| 165 | D-ABLAPL/1773/2025 | TIKERAM MEHER        | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.<br>Page no. 12 not partly neat.Date not mentioned in Date chart.  |

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|-----|--------------------|-----------------------|------------|---|
| 166 | D-WA/2439/2025     | JATESWAR NAYAK,A.G.A  | 2025-01-21 | Not properly address  |
| 167 | D-WP(C)/2456/2025  | LALATENDU SAMAL       | 2025-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.  |
| 168 | D-BLAPL/2079/2025  | SURYAKANTA DWIBEDI    | 2025-01-21 | 8-CAUSE TITLE NOT IN ORDER.<br>page no. 24 not found and name of trial court not tally with rejection order. 2 . Except filing counsel, other counsel are not furnished full name in V.nama.  |
| 169 | D-MACA/2580/2025   | PRAKASH KUMAR MOHANTY | 2025-01-21 | 1.Period of Delay 222 day   |
| 170 | D-WP(C)/2565/2025  | SAMEER KUMAR DAS      | 2025-01-21 | 1.1.Copy of the office order dtd 24.10.2009 mentioned in the averments-4 of the petition does not tally with the Index and under Annex-3. 2..Petition not correctly addressed to Honorable Court  |
| 171 | D-CONTC/354/2025   | ADV.                  | 2025-01-21 | 1. Period of Delay 301 days   |
| 172 | D-ABLAPL/2062/2025 | CHIRANJIB ROUT        | 2025-01-21 | 8-CAUSE TITLE NOT IN ORDER.<br>Address to the Honble court not proper.  |
| 173 | D-MACA/2205/2025   | PRASANNA KUMAR BHUYAN | 2025-01-21 | statutory deposit not made. Awarded amount not correctly furnished in IA NO 240/2025.   |
| 174 | D-BLAPL/2027/2025  | MANAS KUMAR CHAND     | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>Name of of petitioner not correct in affidavit. Name of pending lower court not correct in cause title.   |
| 175 | D-WP(C)/2503/2025  | PRAVAT KUMAR NAYAK    | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>In affidavit as well as Declaration in place of S/o marked as D/o.(2) In Declaration Paragraphs 1 to 14 is marked in place of Paragraphs 1 to 18 .(3) Age of the Petitioner does not tally in Cause Title as well as Affidavit. |
| 176 | D-CONTC/2471/2025  | ADV.                  | 2025-01-21 | NOT PROPERLY ADDRESS TO THE HONBLE COURT  |
| 177 | D-BLAPL/2136/2025  | BIKRAM CHANDRA GHADEI | 2025-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>Page 8 and 9 not properly tagged.   |
| 178 | D-CRLMP/2044/2025  | SURYAKANTA PALAI      | 2025-01-21 | 1. Petition not correctly addressed to Honorable Court.<br>2. NOT PROPERLY INDEX.   |
| 179 | D-CRLA/993/2025    | PVS NANAJI ACHARY     | 2025-01-21 | Being aggrieved may stick to one date only, and place after rectification   |
| 180 | D-WP(C)/2516/2025  | SUSHANTA KUMAR JOSHI  | 2025-01-21 | 1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition 3..Subject Code Not Furnished .  |
| 181 | D-ABLAPL/1973/2025 | ADHIRAJ MOHANTY       | 2025-01-21 | 1. petitioner name not correctly mentioned in Date chart. 2..Petition not correctly addressed to Honorable Court  |
| 182 | D-BLAPL/1989/2025  | NIBEDITA MOHANTY      | 2025-01-21 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.   |

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|     |                        |                             |            | Page 22 not partial neat.   |
| 183 | D-MACA/2206/2025       | PRASANNA<br>KUMAR BHUYAN    | 2025-01-21 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  |
| 184 | D-<br>ABLAPL/2004/2025 | BIKRAM<br>CHANDRA<br>GHADEI | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>Synopsis , Date chart and page mark not properly mentioned in the Index.Paragraph not Correctly mentioned in the affidavit.Fathers name not mentioned in the cause title. |
| 185 | D-BLAPL/2165/2025      | DEBA PRASAD<br>DAS          | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>1. As per index,Annexure-1 not described in the petition.2. As per rejection order,Place of the Lower Court not mentioned in the cause title.          |
| 186 | D-WP(C)/2424/2025      | GAJENDRANATH<br>ROUT        | 2025-01-21 | 1-COURT FEE IS DEFICIENT.<br>1.Petition not correctly addressed to Honorable Court<br>2.C.Fee Of Rs.12/- To be Paid On The Petition.  |
| 187 | D-WP(C)/2488/2025      | BIJAYA KUMAR<br>BEHERA 1    | 2025-01-21 | Annexs.4 and 5 not marked at page 34 and 38 respectively.   |
| 188 | D-WP(C)/2484/2025      | BHAKTA RANJAN<br>BARIK      | 2025-01-21 | 1.Petition not correctly addressed to Honorable Court 2. Page 27 not neat   |
| 189 | D-MACA/2575/2025       | PRAKASH<br>KUMAR<br>MOHANTY | 2025-01-21 | 1. Period of Delay 4 days   |
| 190 | D-<br>ABLAPL/2077/2025 | HAREKRUSHNA<br>DASH         | 2025-01-21 | 8-CAUSE TITLE NOT IN ORDER.<br>1. Address to the Honble court not proper. 2. Annex. 3 not marked in para.8 of petition  |
| 191 | D-WP(C)/2564/2025      | SAMEER KUMAR<br>DAS         | 2025-01-21 | 1.1.Copy of the office order dtd 24.10.2009 mentioned in the averments-4 of the petition does not tally with the Index and under Annex-3. 2..Petition not correctly addressed to Honorable Court                  |
| 192 | D-CRLMC/2091/2025      | DURGA PRASAD<br>PATTNAIK    | 2025-01-21 | 1. Certified copy of FIR be filed. 2. .Petition not correctly addressed to Honorable Court  |
| 193 | D-BLAPL/2011/2025      | ARUN KUMAR<br>DAS (1)       | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 194 | D-CRLA/1345/2025       | PRATYUSHA<br>NAIDU          | 2025-01-21 | Date of Jt not correctly furnished in the Synopsis .Ist page. Index. and Prayer   |
| 195 | D-<br>ABLAPL/1904/2025 | BASANTA<br>KUMAR DAS        | 2025-01-21 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.<br>30-OTHER DEFECT (IF ANY)<br>Age of petitioner no. 3 not mentioned in cause title.  |
| 196 | D-WP(C)/2492/2025      | RUDRA NARAYAN<br>PARIJA     | 2025-01-21 | 1.Page 18 and 37 not neat legible. 2..Petition not correctly addressed to Honorable Court   |
| 197 | D-<br>CRLREV/2020/2025 | JAJATI KISHORE<br>MOHANTY   | 2025-01-21 | Good ground certificate not given(ii)May be regd as CRLLP.  |
| 198 | D-CRLMC/2115/2025      | SAURAV<br>TIBREWAL          | 2025-01-21 | 1.1.C.copy of Annex-1 not filed.  |
| 199 | D-CRLMP/1790/2025      | BIDYADHAR<br>MANSING        | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED   |

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|     |                    |                            |            | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1.Page nos.45 and 46 not neat and legible.2.Annexure no. in cause title and prayer portion of in I.A.no.22 of 2025 is left blank.   |
| 200 | D-WP(C)/2421/2025  | BANAJARANI PANDA           | 2025-01-21 | Petition not correctly addressed to Honorable Court   |
| 201 | D-CRLMC/1957/2025  | AKSHAYA KUMAR SUBUDHI      | 2025-01-21 | 1. Certified copy of annex-1 not filed.   |
| 202 | D-WA/2571/2025     | LALATENDU SAMANTARAY       | 2025-01-21 | 1. Period of Delay 02 days delay 2.Address not properly furnished   |
| 203 | D-CRLA/2057/2025   | BRAHMANANDA HOTA           | 2025-01-21 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED<br><br>1.Authenticated copy of Impugned order(Anx.3)be filed. 2. Receipt showing copy on (Vig.)to be filed. 3. Name of adv. in bold letter,enrlment no.and mobile no.not furnished in the appeal memo. 4.Further SR shall be made after defect no.1 is removed.  |
| 204 | D-CRLMC/2033/2025  | BHARAT JALLI               | 2025-01-21 | 1.Vakalatnama Not Properly Stamped.executed.accepted. 2.Petition not correctly addressed to Honorable Court 3. HBAWF fee Rs.50/- to be paid. 4. Certified copy of annex-3 not filed   |
| 205 | D-ABLAPL/2154/2025 | KABIRAJ PRADHAN            | 2025-01-21 | As per standing or.no.3. dtd. 9-7-2024 , name of the victim/informant shall not be reflected in the petition .Then S.R. will be made.   |
| 206 | D-CRLMC/1981/2025  | PRADIPTA BEURA             | 2025-01-21 | 1. Synopsis and date chart not mentioned in index page. 2.Provision of law not correctly furnished. 3. Page nos. 10 11 12 14 15 17 19 21 23 24 27 29 31 33 35 37 41 45 47 and49 not legible.  |
| 207 | D-BLAPL/1435/2025  | DEBASIS SARANGI            | 2025-01-21 | .Paragraphs as per the petition not correctly furnished in the declaration of the affidavit.2.As per the order no.3 dated 09.07.2024 name of the informant shall not be furnished in the petition.  |
| 208 | D-BLAPL/2081/2025  | MAHENDRA KUMAR PANCHABIHAR | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>8-CAUSE TITLE NOT IN ORDER.<br>17-REFERENCE CERTIFICATE NOT FURNISHED.<br>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1. Address to the Honble court not proper.2.As per index annexs. are not properly described in the petition3. Date of rejection order in synopsis ,date chart and petition not tally with rejection order and date not reflected in V.nama. |
| 209 | D-ABLAPL/2000/2025 | ANITA SAHOO                | 2025-01-21 | .Petition not correctly addressed to Honorable Court  |
| 210 | D-ABLAPL/2146/2025 | DEBASNAN DAS               | 2025-01-21 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>1. Page nos.14 and 15 not neat and legible.   |
| 211 | D-WP(C)/2789/2025  | KANANBALA ROY CHOUDHURY    | 2025-01-21 | Receipt Showing Serv.copy To ct not Filed.  |

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| 212 | D-WP(C)/2583/2025  | AKHILESH MISHRA      | 2025-01-21 | Receipt Showing Serv.copy To ct not Filed  |
| 213 | D-WP(C)/2566/2025  | SAMEER KUMAR DAS     | 2025-01-21 | 20-VERNACULAR CERTIFICATE NOT FURNISHED.<br>1.Copy of the office order dtd 24.10.2009 mentioned in the averments-4 of the petition does not tally with the Index and under Annex-3. 2..Petition not correctly addressed to Honorable Court                           |
| 214 | D-ABLAPL/2080/2025 | SURYAKANTA DWIBEDI   | 2025-01-21 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>1. Petitioner No. 2 not executed in V.nama. 2..Petition not correctly addressed to Honorable Court  |
| 215 | D-ABLAPL/2102/2025 | ANUPAM DASH          | 2025-01-21 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br>Occupation not mentioned in the affidavit.Page marking not proper.   |
| 216 | D-CRLREV/1758/2025 | RAJIB LOCHAN PATNAIK | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>1 .Good ground certificate has been furnished twice in Appeal petition and two I. A . 2 .Instead of challenging date of judgement ,date of argument has been challenged in appeal and two I .A and Synopsis . |
| 217 | D-MACA/54952/2024  | DIBYA CHARAN SWAIN   | 2025-01-21 | 1.Period of Delay 15 days. 2. Discrepancy in the age of appellants be reconciled. 3. Provision of Law Not given in IA no.205/24.   |
| 218 | D-WP(C)/2499/2025  | MOHIT AGARWAL        | 2025-01-21 | .Petition not correctly addressed to Honorable Court   |
| 219 | D-WP(C)/2578/2025  | BHOJARAJ SETH        | 2025-01-21 | .Petition not correctly addressed to Honorable Court   |
| 220 | D-CRLMC/2022/2025  | MANAS KUMAR CHAND    | 2025-01-21 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br>.mobile Phone Numbers Of All The Signing Advocates Not Indicated  |
| 221 | D-WP(C)/2584/2025  | SUNIL KUMAR PANDA    | 2025-01-21 | .Petition not correctly addressed to Honorable Court   |

| <b>DEFECTIVE REPORT LIST</b>                                    |                      |                    |   |                            |
|---|----------------------|--------------------|---|----------------------------|
| <b>DEFECTIVE REPORT OF 21-01-2025 (CASES FILED BEFORE 2024)</b> |                      |                    |   |                            |
| <b>Sl no.</b>   | <b>Filing Number</b> | <b>Case Number</b> | <b>Advocate for Petitioner/Caveator</b> | <b>Defects as per S.R.</b> |